

ITEM NO.26

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 36426/2014

(Arising out of impugned final judgment and order dated 17-10-2014 in SB No. 175/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

VAIBHAV MISHRA

Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION,
UP POWER CORP. LTD. THROUGH CHAIRMAN & ORS.

Respondent(s)

WITH

SLP(C) No. 8601/2015 (XI)

(IA No. 3/2015 - EXEMPTION FROM FILING O.T.)

IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 6548/2015 (XI)

(IA No. 1/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25207/2015 (XI)

(IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

Date : 15-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Sudhanshu S. Pandey, Adv.
Mr. Gaichangpou Gangmei, AOR
Mr. Arjun D. Singh, Adv.
Mr. Yashvir Kumar, Adv.
Mr. Abhishek R. Shukla, Adv.
Mr. Nishant Pandey, Adv.
Ms. Ayushi Mishra, Adv.
Ms. Lothungbeni T Lotha, Adv.
Mr. Yimyang Longkumer, Adv.

Ms. Anindita Pujari, AOR
Mr. Shaileshwar Yadav, Adv.
Ms. Radhika Mohapatra, Adv.
Ms. Bhumika Chouksey, Adv.

For Respondent(s) Mr. Sunil Kumar Jain, AOR

Mr. Shaantanu Jain, Adv.
Ms. Rashika Swarup, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Anil Soni, Adv.
Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

These matters have to be heard on a non-
miscellaneous day.

List on 06.02.2024.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR